

C.A.No. 7533 OF 1997

ITEM No.1A
(For Judgment)

Court No. 8

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 7533 of 1997

Indian Handicrafts Emporium & Ors. Appellant (s)

VERSUS

UOI & Ors. Respondent (s)

with

Civil Appeal No. 7534 of 1997 (M/s. Ivory Traders & Manufacturers Assn.
vs. Union of India & Ors.)

Civil Appeal No. 7535 of 1997 (M/s. Indian Cottage Industries & Ors. vs.
UOI & Ors.)

W.P.(C) No. 35/2003 (Wild Life Trust of India vs. Union of India & Ors.)

(Heard by Hon'ble the Chief Justice, Hon'ble Y.K. Sabharwal and S.B.
Sinha, JJ.)

Date : 27/08/2003 These matters were called on for pronouncement
of Judgment today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE S.B. SINHA

For Appellant (s)/
Petitioner(s)
in appeals Mr. E C Agrawala, Adv.

in WPMr. Sridhar P, Adv. for
M/s. P S N & Co., Adv.

For Respondent (s)
Mr. Vijay Panjwani, Adv.

Mr. P Parmeswaran, Adv.

Mr. Naresh K Sharma, Adv.

Ms. Anil Katiyar, Adv.

Ms. Bela Maheshwari, Adv.

Mr. Javed Mahmud Rao, Adv.

Mr. B B Singh, Adv.

Mr. Satish Vig, Adv.

Mr. Aruneshwar Gupta, Adv.

Mr. Satish K Agnihotri, Adv.

Mr. K R Nagaraja, Adv.

Mr. Gopal Singh, Adv.

Mr. V K Sidharthan, Adv. for
M/s. Corporate Law Group, Advs.

Mr. Ashok K Mahajan, Adv.

Ms. Hemantika Wahi, Adv.

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Hon'ble Mr. Justice S.B. Sinha pronounced judgment of the Court.

With the directions and observations contained in the signed judgment, the appeals and writ petition are dismissed.

Reportable.

(USHA BHARDWAJ)
P.S. To Registrar

(MADHU SAXENA)
COURT MASTER

(Signed Judgment is placed on the file)